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sonnel planted a flag on our side of what the Chinese describe as the "line of actual control" in the Western Sector. The matter was suitably taken up with the Chinese authorities.

Inter State Bus Terminals

613. SHEI M. BASAVARAJU: Will the Minister of WORKS AND HOUS-ING be pleased to state;

(a) whether Government's attention has been drawn to the news item appearing in the 'Patriot' dated 9th October, 1981 under the heading "Gang rules ISBT with Minister's patronage"; and

(b) if so, whether Government propose to institute an enquiry into the matter?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) No. Sir.

614. [Transferred to the 1st December, 1981].

Proposal of Prince of Saudi Arabia for West Asian Settlement

615. SHRI JASWANT SINGH: Will • the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken note of the plan proposed by Prince Fahd of Saudi Arabia for a West Asian settlement; and

(b) what are the Government's views on the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The official Spokesman of the Ministry of External Affairs issued the following statement on the Fahd Plan (on November 20, 1981; "The Fahd Plan ha_s been welcomed by us as a declaration of the basic principles of peace in West Asia. The Saudi peace initiative enunciated by Crown Price Fahd in his statements elaborating the 8point peace plan ha_s attracted world attention and is becoming an instrument of a new hope in the region."

"The Saudi initiative has rightly included the recognition of the Palestinian issue a_s one of the important elements of any comprehensive and durable West Asian settlement. As clarified by Crown Prince Fahd himself to the Saudi press agency later, the plan stressed the need for recognition of the PLO as "....a reality...." and a_s "....the one legitimate representative of the Palestinian people". Without PLO's participation no Palestinian State can be set up."

"The Saudi initiative is in line with India's general position, consistently stated in various national and international fora. India therefore welcomes the Fahd Plan, as already stated by Foreign Minister."

Increase in the incident of clashes on Indo-Pakistan Borders

616. SHRI KHUSHWANT SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a report in the 'Washington Post' and the International Herald Tribune (5th November, 1981) emanating from Islamabad about "increase in clashes reported on India Pakistan Border";

(b) if so, what is the factual position in this regard; and

(c) whether our Embassy in Islamabad has issued any rejoinder to the statement of Mr. Noor Ahmed Hussain, Director General, Institute of Strategic Studies in Islamabad blam٠ž

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ing India for the increase in border incidents and India and the Soviet Union waging "a war of nerves against Pakistan"?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Government have seen press reports filed by Stuart Auerbach and Michael Kaufmann in the Washington Post and the International Herald Tribune (5th November, 1981).

(b) Government has scrutinised all the data on this point and finds these reports based on Pakistani official briefings totally incorrect and baseless.

(c) No Sir. Our recent experience is that our rejoinders on such points are not allowed space in the Pakistan Press.

Requisition of properties in Bombay

617. SHRI BHAGATRAM MAN-HAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government had requisitioned some residential houses in Bombay under the Defence of India Act, 1942;

(b) if so, what are the details of such residential properties requisitoned under the above Act in Bombay;

(c) whether it is a fact that some of the properties were later converted into leased in Bombay after some years;

(d) if so, on what grounds the properties were converted into lease and whether agreements were signed with the owners for such conversions; and

(e) the names and addresses of the properties in Bombay which were converted o_T requisitioned together with the dates of agreements signed with the owners?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

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(b) to (e) The information is being collected and will be laid on the Table of the House.

Tenders för wödden flooring in the indoor stadium at I.P. Estate

618. SHRI RAMBHAGAT PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government invited tenders for wooden flooring in the indoor stadium at Indraprastha Estate in connection with Asian Games;

(b) if so, the names of the firms who have given their quotations;

(c) whether the quotations have been scrutinised;

(d) the name of the firm who has quoted the lowest rate;

(e) whether works has been allotted, if so, to whom; and

(f) if not, what are the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (f) It has been reported by the Delhi Development Authority that tenders were invited from th following firms:--

(i) M/s. Goyal Industrial Corporation, Faridabad

(ii) M/s. Group Interiors.

(ili) M/s. International Building & Furnishing Co. Pvt. Ltd.

(iv) M/s. M. P. Forest Industries vt. Ltd. Bhopal.

(v) M/s. R. B. Jodha Mal & Co. Pvt. Ltd.

After scrutiny, DDA have decided to --award the work to M/s. R. B. Jodha Ma1 & Co. Pvt. Ltd. at the lowest negotiated rate.